

CS No. 12301/16

ICICI Bank Ltd. Vs. R.J. Hospitality Service Pvt. Ltd. & Anr.

30.06.2020

File received back on transfer. It be checked and registered.

Present: Ms. Barkha Sharma, Id. Counsel for plaintiff (**presence secured through electronic mode**).

Record reveals that on 06.01.2020, plaintiff was directed to take fresh steps in terms of order dated 29.08.2019. However, steps not taken for publication. Id. Counsel for plaintiff requests for some time to comply with the directions. In view of the same, one more opportunity is being granted.

Let order dated 29.08.2019 be complied afresh for **27.08.2020**.

(Jitendra Singh)
ADJ-06, Central District
THC, Delhi/30.06.2020